

SPECIAL BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/154(KB)2019  
IA(I.B.C)/647(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BHUWALKA MERCANTILE LLP VS AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Saloni Agarwal, Adv. ] For the Liquidator  
Mr. Rahul Parasrampur, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. This IA has been filed by the Liquidator for placing on record 1st Progress Report, which is placed at pages 10 to 18 of the application. This application is supported by an affidavit which is placed at pages 43 to 45 of the application. 1<sup>st</sup> Progress Report is taken on record, and accordingly this application is **disposed of**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**